

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA (Companies. Act) 26/2021 CA 365/2021 in CP 11/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Nitin Madhukar Ligde
V/s
SLN Pharmachem Pvt. Ltd.

Section: 241(1) of Companies Act, 2013

ORDER

Counsel, Nithish Bangera appeared for the Petitioner through VC.
Counsel appearing for the Petitioner states that arguing Counsel is not
available, therefore, he seeks adjournment. At request of the Counsel
for the Petitioner list this matter on **22.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)